

K.M. AGROTECH PVT. LTD.

*Debanishu Ghosh*

DIRECTOR

K.M. AGROTECH PVT. LTD.

*Aditya Sengupta*

DIRECTOR

Filed by  
*[Signature]*  
MD. RAHIM WARIS  
Advocate  
Enrollment No: F/2167/2019  
15/7/25

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, KOLKATA.

INTERIM APPLICATION NO. 61 /2025  
(ORIGINAL APPLICATION CASE NO. 107 OF 2023/EZ)

In the matter of :-

**Soumen Chakraborty**

....Petitioner/Complainant

- Versus -

**The Principal Secretary,  
Environment Department,  
Government of West Bengal &  
others.**

.....Respondents

I N D E X

Sl. No.	Particular	Annexure	Page
1.	Application		1 to 11
2.	Copies of the ROC showing the applicants as present Directors and Managing Director of K.M. Agrotech Pvt. Ltd., alongwith the date of cessation of former Directors and Aadhaar cards of the applicants are annexed herewith as annexure A1 collectively.	A1 Collectively	12 to 19
3.	Vokalatnama		

15 JUL 2025

S.L No. 155

X  
MAGROTECH PVT. LTD.  
Debanish Dhar  
DIRECTOR  
MAGROTECH PVT. LTD.  
Aditya Sanyal  
DIRECTOR

Filed by  
Md. RAHIM WAKIS  
Advocate  
(M.B. RAHIM Advocate  
Enrollment No: F121672019  
15/7/25

BEFORE THE HON'BLE NATIONAL GREEN  
TRIBUNAL, EASTERN ZONE BENCH, KOLKATA.

INTERIM APPLICATION NO. /2025  
(ORIGINAL APPLICATION CASE NO. 107 OF 2023/EZ)

In the matter of :-

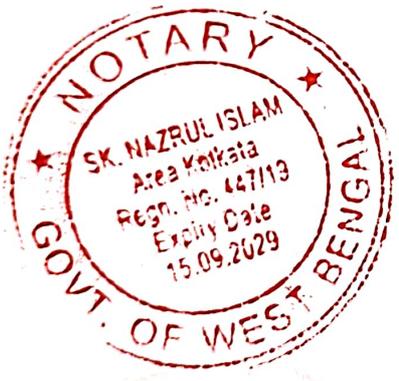
Soumen Chakraborty,  
Son of late Shyamapada Chakraborty,  
Village Gopinath Bati, P.O. Gonna  
Dariapur, District Purba Bardhaman  
713128, West Bengal

4. West Bengal Pollution Control Board, Applicant  
represented by - Versus -

1. The Principal Secretary,  
Environment Department,  
Government of West Bengal,  
having its address at 5th floor,  
Pranisampad Bhavan, Block LB- IIS,  
Salt Lake, Sector III, Bidhannagar,  
Kolkata - 700106.

Email. : [psecy.env-wb@gov.in](mailto:psecy.env-wb@gov.in)

2. Chief Environment Officer,  
Environment Department, Government  
of West Bengal acting as/representing  
State Wetland Authority, having its  
address at 5th floor, Pranisampad



15 JUL 2025

KMAGROTECH PVT.LTD

*Debarshi Ghosh*  
DIRECTOR

KMAGROTECH PVT. LTD.

*Amitiya Sengupta*  
DIRECTOR

Filed by  
*Md. RAHIM WARIS*  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F1216712019

13/7/23

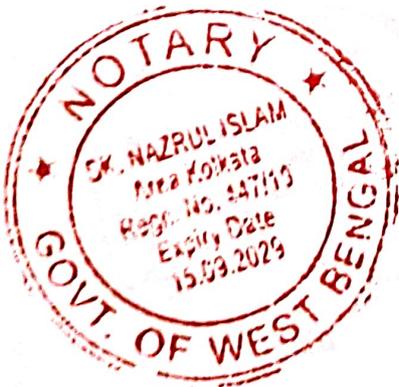
Bhavan, Block LB IIS Salt Lake, Sector III, Bidhannagar, Kolkata 700106,  
Email.: [enviromentwb@gmail.com](mailto:enviromentwb@gmail.com)

3. Ministry of Environment, Forest & Climate Change (MOEF & CC), represented by its Deputy Director General, having its integrated Regional Office at 16-198, Sector III, Salt Lake, Kolkata 700106. E-mail : NA.  
(Deleted vide order of the Hon'ble Tribunal Dated 12.09.2023).

4. West Bengal Pollution Control Board, represented by its Chairman, Having its office at Paribesh Bhavan, 10A, Block-LA, Sector-III, Bidhannagar, Kolkata 700106  
Email.: [net\\_wbpeb-wb@bangla.gov.in](mailto:net_wbpeb-wb@bangla.gov.in)

5. The Chairman, West Bengal Pollution Control Board, Having its office at Paribesh Bhavan, 10A, Block -LA, Sector-III, Bidhannagar, Kolkata 700106  
Email.: [net.wbpeb-wb@bangla.gov.in](mailto:net.wbpeb-wb@bangla.gov.in)

6. The Central Pollution Control Board (CPCB), Represented by its Regional



X KM AGROTECH PVT. L

Debanish Ghose  
DIRECTOR

KM AGROTECH PVT. LT

Aditya Ghose  
DIRECTOR

Filed by  
Md. RAHIM WAKIS  
(MD. RAHIM Advocate  
Enrollment No: F1216712019

15/7/2023

Director, Having its office at 1582, Rajdanga Main Road, South End Conclave, 5th & 6th Floor, Kolkata-700107, Email.: [rdkolkata.cpcb@gov.in](mailto:rdkolkata.cpcb@gov.in)

7. The ADM and DL & LRO, District Purba Bardhaman, having its address at Burdwan Raibati, BC Road, Purba Bardhaman 713104, Email.: [admprbdn.gnl-wb@gov.in](mailto:admprbdn.gnl-wb@gov.in)

8. Chief Engineer, West Bengal Pollution Control Board, Department of Environment, Government of West Bengal, Paribesh Bhavan, IOA, Block - LA, Sector-III, Bidhannagar, Kolkata700106, Email.: [sec2.wbpcb-wb@bangla.gov.in](mailto:sec2.wbpcb-wb@bangla.gov.in)

9. Superintendent of Police, Purba Bardhaman, having its address at Kachhri Road, Badamtala, Kalibazar, Purba Bardhaman 713101, West Bengal,

10. District Magistrate, Purba Bardhaman, having its address Kachhari Road, Kalibazar Para, Purba Bardhaman 713101, West Bengal, Email.: [dmprbdn.gnl-wb@gov.in](mailto:dmprbdn.gnl-wb@gov.in)



X

11. Block Development Officer (BDO),  
Ausgram - I, P.O. Guskara, District  
Purba Bardhaman 713128, West Bengal,

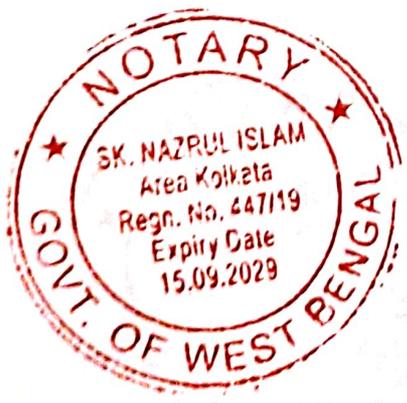
12. The Pradhan, Dignagar-II Gram  
Panchayat, Village Gopinathbati, P.O.  
Gonna Dariapur, District Purba  
Bardhaman 713128, West Bengal,

13. The Principal Secretary,  
Food & Supplies Department,  
Government of West Bengal, 11/A,  
Mirza Ghalib Street, Khadya Bhawan,  
Block B, Kolkata 700087,  
Email.: [itcellfswb@gmail.com](mailto:itcellfswb@gmail.com)

14. KM Agro Tech Pvt. Ltd., Represented  
by its Directors, a company having its  
registered office at Village Dwariapur,  
Gopinathbati, Post Office Gonna  
Dariapur, Police Station Ausgram,  
District Purba Bardhaman 713128,

15. Pradip Shaw,  
Director of M/s. KM Agro Tech Pvt. Ltd.,  
son of Arjun Shaw, residing near Forest  
Office, Post Office Guskara, Police  
Station Ausgram, District Purba  
Bardhaman 713128,

Email.: [kmagrotechpvtlimited2012@gmail.com](mailto:kmagrotechpvtlimited2012@gmail.com)



DIRECTOR  
KM AGROTECH PVT. LTD.  
Director  
M/s. KM Agro Tech Pvt. Ltd.  
Director  
M/s. KM Agro Tech Pvt. Ltd.  
Filed by  
M.D. RAHIM WARIS  
Advocate  
Enrollment No: F121672019  
15/9/2019

DIRECTOR  
KM AGROTECH PVT. LTD.

DIRECTOR  
KM AGROTECH PVT. LTD.  
Nehitya Shaw  
DIRECTOR

Filed by  
M. RAHIM WARIS  
(M.D. RAHIM Advocate  
Enrollment No: F121672019  
15/9/24

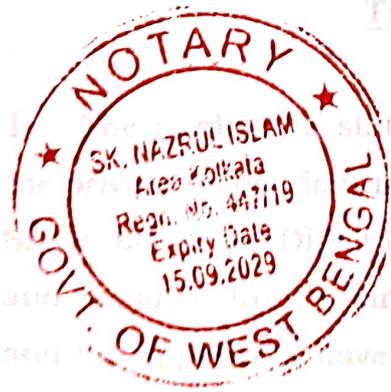
16. Pritom Shaw,  
Director of M/s. KM Agro Tech Pvt. Ltd.,  
son of Pradip Shaw, residing at  
Bimshaw near Forest Office, Post Office  
Guskara, Police Station Ausgram,  
District Purba Bardhaman 713128,

Email : [kmagrotechlimited2013@gmail.com](mailto:kmagrotechlimited2013@gmail.com)

17. The District Controller,  
(Food & Supplies Department), Purba  
Bardhaman, having its address G.T.  
Road, West Bengal 713101,

18. The Managing Director, West Bengal  
State Cooperative Marketing Federation  
Ltd., (Benfed), Having its address  
Southern Conclave, 3<sup>rd</sup> Floor, 1582,  
Rajdanga Main Road, Kolkata 700107  
(Deleted vide order of the Hon'ble  
Tribunal Dated 12.09.2023).

.....Respondents



19. Buddhadeb Ankure,  
son of Ganesh Ankure, Village Gopinath  
Bati, P.O. Gonna Dariapur, District  
Purba Barddhaman 713128, West  
Bengal;  
(Added vide order of the Hon'ble  
Tribunal Dated 18.03.2024).

.....Intervener Added Respondent

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KM AGROTECH PVT. LTD.  
DIRECTOR

Debanshu Shaw

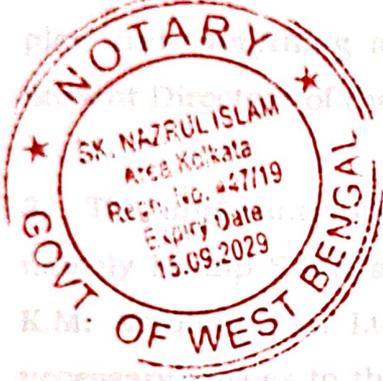
KM AGROTECH PVT. LTD.  
DIRECTOR

Aditya Shaw

Filed by  
M.D. RAHIM WARIS  
(M.D. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
15/9/20

1. Debanshu Shaw, son of Dilip Shaw,  
Present Managing Director of M/s. KM  
Agro Tech Pvt. Ltd., son of Arjun Shaw,  
residing near Forest Office, Post Office  
Guskara, Police Station Ausgram,  
District Purba Bardhaman 713128,

Email.: [kmagrotechpvtlimited2012@gmail.com](mailto:kmagrotechpvtlimited2012@gmail.com)



2. Aditya Shaw, son of Dilip Shaw,  
Present Director of M/s. KM Agro Tech  
Pvt. Ltd., son of Arjun Shaw, residing  
near Forest Office, Post Office Guskara,  
Police Station Ausgram, District Purba  
Bardhaman 713128,

Email.: [kmagrotechpvtlimited2012@gmail.com](mailto:kmagrotechpvtlimited2012@gmail.com)

.....Applicants

**THE HUMBLE APPLICATION ON BEHALF OF THE PRIVATE  
RESPONDENT NO. 14 FOR ADDING THE NAME OF THE  
APPLICANTS NAMED DEBANSHU SHAW PRESENT MANAGING  
DIRECTOR AND ADITYA SHAW PRESENT DIRECTOR OF K. M. AGRO  
TECH PRIVATE LIMITED;**

1. The applicants states that during pendency of the instant case,  
the private respondent nos. 15 and 16 namely Pradip Shaw and Pritom  
Shaw, being the Directors of K.M. Agrotech Pvt. Ltd., have step down  
and resigned from their respective post due to health related issues  
and the applicants have been appointed as Directors of K.M. Agrotech  
Pvt. Ltd., respondent no. 14 herein.

DIRECTOR  
K.M. AGROTECH PVT. LTD.

DIRECTOR  
K.M. AGROTECH PVT. LTD.

Filed by  
Md. Rezaul Karim  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F12167/2019

1579/05

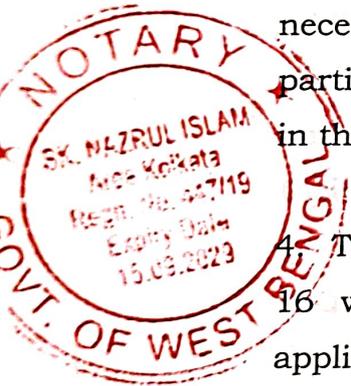
Copies of the ROC showing the applicants as present Directors and Managing Director of K.M. Agrotech Pvt. Ltd., alongwith the date of cessation of former Directors and Aadhaar cards of the applicants are annexed herewith as annexure A1 collectively.

2. The applicants states that now the respondent nos. 15 and 16 being the former Directors of K.M. Agrotech Pvt. Ltd., have no role to play and everything are taken care of by the applicants being the present Directors of the company.

3. The applicants state that since the respondent nos. 15 and 16 namely Pradip Shaw and Pritom Shaw, seized to be the Directors of K.M. Agrotech Pvt. Ltd., now and as such, the applicants are the necessary parties to the proceeding and they have to be impleaded as parties in place of respondent nos. 15 and 16 to defend the company in the instant case before This Hon'ble Tribunal.

4. The applicants state that the name of the respondent nos. 15 and 16 will be deleted from the respondents and the name of the applicants will be substituted/added as respondents being the present Directors of the Company, otherwise, if any order passed against the company in absence of the applicants, the applicants will suffer immensely.

5. The applicants submits that due to such change of Directorship of the Respondent no.14, the company unable to file the counter opposition and replies against the counter opposition as well as interim application filed by the intervener without adding the applicants as respondents after sticking/deleting the name of former



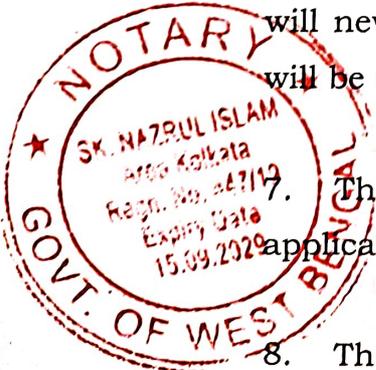
DIRECTOR  
KM AGROTECH PVT. LTD.  
15/9/2019

DIRECTOR  
KM AGROTECH PVT. LTD.  
15/9/2019

Filed by  
Md. RAHIM WARIS  
Advocate  
Enrollment No: F/2167/2019  
15/9/2019

Directors being respondent nos. 15 & 16 as therein and enable the private respondent no.14 to place their defense, otherwise there will be great injustice and if any order passed against the private respondent no.14 in absence of his representatives, the private respondent no.14 will suffer irreparable loss and injury, which will never be compensated by any means or manner whatsoever.

6. The applicants pray before this Hon'ble Tribunal that bearing in mind that no person will get unheard and equal opportunity will be provided by every possible means to give the chance to the applicants to represent their company being Respondent no.14 and enable the company to file the counter opposition and replies against the counter opposition filed by the intervener as well as interim application too by adding the applicants as respondents after sticking/deleting the name of former Directors being respondent nos. 15 & 16 as therein and enable the private respondent no.14 through the applicants to place their defense, for fair disposal of the instant case and a conscionable justice will be done, otherwise, if the prayer of the applicants will be refused, there will be great injustice and if any order passed against the private respondent no.1 in absence of his representatives, the private respondent no.14 will suffer irreparable loss and injury which will never be compensated by any means or manner whatsoever and will be against the principle of Natural Justice.



7. That unless the orders as prayed for herein below are made your applicants would suffer irreparable loss and injury,

8. That this application is made bonafide and for the ends of justice.

DIRECTOR  
MUMUKSUTECH PVT. LTD.  
[Signature]

DIRECTOR  
MUMUKSUTECH PVT. LTD.  
[Signature]

Filed by  
Md. Rahim Waris  
(MD. RAHIM WARIS)  
Advocate  
Enrollment No: F/2167/2019  
15/7/25

VERIFIED In the above facts and circumstances

your Applicants most humbly prays that the Hon'ble Tribunal may graciously be pleased to pass an order as follows :-

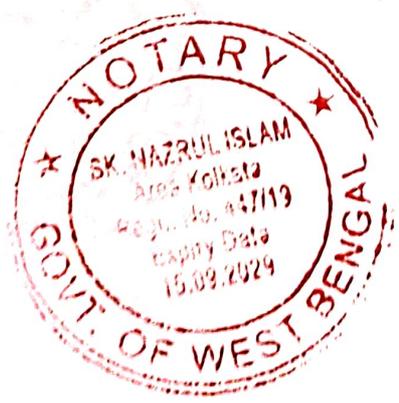
WE, Debananu Shaw, aged about 55 years, both sons of late Mr. ... about 23 years, both sons of late Mr. ... occupation Business, residing at ... Ausgram, District Purba Bardhaman 713128, West Bengal (Deponents above named), do hereby Verify that the contents of the foregoing Paragraphs are based on the official records, which are sticking/deleting the name of former Private respondent no.14 in the Directors being respondent nos. 15 & 16 as therein and enable the part of the above affidavit are concealed there from. Verified at this the Tuesday, July 15, 2025.

i) A direction for adding the applicants as respondents after sticking/deleting the name of former Directors being respondent nos. 15 & 16 as therein and enable the private respondent no.14 through the applicants to place their defense, for fair disposal of the instant case and for the ends of justice,

Prepared in my office  
[Signature]  
(MD. RAHIM WARIS),  
ADVOCATE

ii) And to pass such other order or orders as (the Hon'ble Court may deem fit and proper.

And for this act of kindness, your applicants as in duty bound, shall ever pray.



[Faint signature and text of MD. RAHIM WARIS, ADVOCATE]

~~X~~

VERIFICATION

KMAGROTECH PVT. LTD.

*Debanshu Shaw*

DIRECTOR

KMAGROTECH PVT. LTD.

*Aditya Shaw*

Filed DIRECTOR

*Md. Rahim Waris*

(MD. RAHIM WARIS)  
Advocate

Enrollment No. F/2167/2019

WE, Debanshu Shaw, aged about 25 years and Aditya Shaw, aged about 23 years, both sons of Dilip Shaw, by faith Hindu, by occupation Business, residing at Village and Post Office Guskara, P.S. Ausgram, District Purba Bardhaman 713128, West Bengal (Deponents above named), do hereby Verify and declare that the statements made in Foregoing Paragraphs are based from the information derived from the official records, which are usually kept and maintained by the Private respondent no.14 in the ordinary course of business and the above affidavit are true and correct to our knowledge and believes. No part of the above affidavit are false and nothing material has been concealed there from. Verified at my Advocate Chamber at Kolkata on this the Tuesday, July 15, 2025.

Prepared in my office

*Md. Rahim Waris*

(MD. RAHIM WARIS),  
ADVOCATE

1. *Debanshu Shaw*  
(DEBANSHU SHAW)

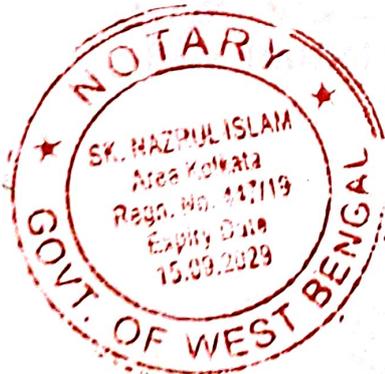
2. *Aditya Shaw*  
(ADITYA SHAW)

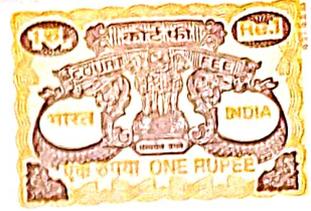
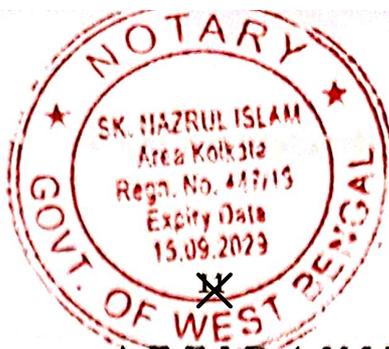
DEPONENTS  
Identified by me,

*Md. Rahim Waris*

(MD. RAHIM WARIS),  
ADVOCATE

*15/7/25*





## AFFIDAVIT

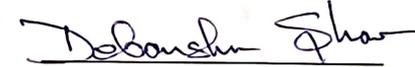
I, Debanshu Shaw, aged about 25 years, son of Dilip Shaw, by faith Hindu, by occupation Business, residing at Village and Post Office Guskara, P.S. Ausgram, District Purba Bardhaman 713128, West Bengal, do hereby solemnly affirm on oath and say as follows:-

1. That I am the applicant no.1 in the instant application and duly authorized by applicant no.2 to affirm this affidavit on his behalf and as such, I am well acquainted with the facts and circumstances of the case and competent to affirm this affidavit for myself and for applicant no.2.

2. That the statements made above are all true and correct to the best of my knowledge and belief derived from the official records, which I believe to be true and nothing material has been concealed therein.

Prepared in my office

  
(MD. RAHIM WARIS),  
ADVOCATE

  
(DEBANSHU SHAW)  
DEPONENT  
Identified by me

  
(MD. RAHIM WARIS),  
ADVOCATE  
Enroll. No. F/2167/2019



15/7/25  
Solemnly Affirmed and  
Declared before me on the  
Identification of the Advocate.

  
Notary  
SK. Nazrul Islam  
Notary, Govt. of W.B.  
Govt. No. 447/19  
City Civil Court, Calcutta  
15 JUL 2025

# Ministry Of Corporate Affairs

Annexure A1  
Collectively

Date : 04-02-2025 8:26:26 pm

(12)

## Company Information

CIN	U15135WB2006PTC112199
Company Name	KM AGRO TECH PRIVATE LIMITED
ROC Name	ROC Kolkata
Registration Number	112199
Date of Incorporation	20/12/2006
Email Id	pradipshawbwn@gmail.com
Registered Address	VILL - GOPINATHBATI P.O: GONNA DARIAPUR P.S. AUSGRAM, Bardhaman, BURDWAN, West Bengal, India, 713128
Address at which the books of account are to be maintained	-
Listed in Stock Exchange(s) (Y/N)	No
Category of Company	Company limited by shares
Subcategory of the Company	Non-government company
Class of Company	Private
ACTIVE compliance	ACTIVE Compliant
Authorised Capital (Rs)	50,00,000
Paid up Capital (Rs)	40,90,000
Date of last AGM	30/09/2024
Date of Balance Sheet	31/03/2024
Company Status	Active

Jurisdiction	
ROC (name and office)	ROC Kolkata
RD (name and Region)	RD, Eastern Region

## Index of Charges

Sr. No	SRN	Charge Id	Charge Holder Name	Date of Creation	Date of Modification	Date of Satisfaction	Amount	Address	Whether charge registered by other entity	Asset Holder Name
1	AA1373902	100722710	Axis Bank Limited	04/01/2023	-	-	45,83,814	Trishul', 3rd Floor, Opp to Samartheswar Temple, Law Garden, Ellis Bridge, Ahmedabad, Ahmadabad	No	-

								City, Gujarat, India, 380006		
2	F20595781	100801518	HDFC BANK LIMITED	29/06/2022	-	-	40,16,767	HDFC Bank House, Senapati Bapat Marg, Lower Parel West, Mumbai, Maharashtra, India, 400013	No	-
3	AA1133670	10366306	State Bank of India	27/06/2012	14/11/2022	-	4,95,00,000	SME BURDWAN BRANCH, Hawkers Market, Bardhaman, Burdwan - I, West Bengal, India, 713101	No	-
4	B44014959	10366167	STATE BANK OF INDIA	27/06/2012	-	-	5,20,00,000	SME BURDWAN, HAWKERS MARKET COMPLEX, BURDWAN, West Bengal, India, 713101	No	-
5	A75255612	10089611	STATE BANK OF INDIA	07/12/2007	14/12/2009	-	4,83,00,000	ITACHANDA ADB, GUSHKARA, BARDWAN, West Bengal, India, 713128	No	-

#### Director/Signatory Details

Sr. No	DIN/PAN	Name	Designation	Date of Appointment	Cessation Date	Signatory
1	10916276	ADITYA SHAW	Director	25/01/2025	-	Yes
2	10365934	DEBANSHU SHAW	Managing Director	20/10/2023	-	Yes



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**C** CORPORATE  
**A** AFFAIRS  
GOVERNMENT OF INDIA

EMPOWERING BUSINESS, PROTECTING INVESTORS  
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## PRADIP SHAW

Directors/ Designated partner



### Details

DIN/DPIN

06494074

Name of Director/Designated Partner PRADIP SHAW

### List of Associated Companies



Sr. No	CIN/FCRN	Company Name	Company Status	Designation	Category	Original Date of appointment	Date of Appointment at Current Designation	Date of cessation (if applicable)
1	UI5135WB2006PTC112199	KM AGRO TECH PRIVATE LIMITED	Active	Director	-	-	01/02/2013	30/01/2025

**List of Associated LLPs**

Sr. No	LLPIN	LLP Name	LLP Status	Designation	Original Date of appointment	Date of Appointment at Current Designation	Date of cessation (if applicable)
No data available							





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**C** CORPORATE  
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## PRITOM SHAW

Directors/ Designated partner



### Details

DIN/DPIN	06494082
Name of Director/Designated Partner	PRITOM SHAW

### List of Associated Companies



Sr. No	CIN/FCRN	Company Name	Company Status	Designation	Category	Original Date of appointment	Date of Appointment at Current Designation	Date of cessation (if applicable)
1	U15135WB2006PTC112199	KM AGRO TECH PRIVATE LIMITED	Active	Director	-	-	01/02/2013	30/01/2025

### List of Associated LLPs

Sr. No	LLPIN	LLP Name	LLP Status	Designation	Original Date of appointment	Date of Appointment at Current Designation	Date of cessation (if applicable)
No data available							





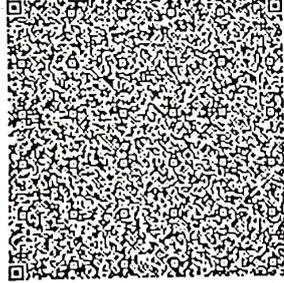
भारत सरकार  
Government of India

भारतीय विशिष्ट पहचान प्राधिकरण  
Unique Identification Authority of India

Enrolment No.: 0000/00389/81778

To  
Debanshu Shaw  
S/O: Dilip Shaw  
Beniapukur  
GUSKARA  
Guskara (m)  
Barddhaman West Bengal - 713128.  
7063064225

Signature Not Verified  
Digitally signed by 02  
UNIQUE IDENTIFICATION  
AUTHORITY OF INDIA.02  
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आपका आधार क्रमांक / Your Aadhaar No. :

4941 1152 4908

VID : 9135 1818 8119 1395

मेरा आधार, मेरी पहचान



भारत सरकार  
Government of India



Debanshu Shaw  
Date of Birth/DOB: 20/08/1999  
Male/ MALE

4941 1152 4908

VID : 9135 1818 8119 1395

मेरा आधार, मेरी पहचान



Government of India



सूचना / INFORMATION

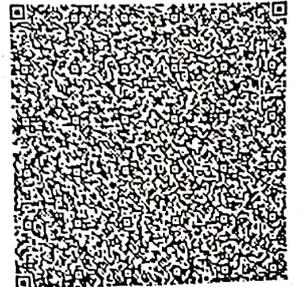
- आधार पहचान का प्रमाण है, नागरिकता का नहीं।
- आधार विशिष्ट और सुरक्षित है।
- सुरक्षित क्यूआर कोड/ऑफ़लाइन एक्सएमएल/ऑनलाइन प्रमाणीकरण का उपयोग करके पहचान सत्यापित करें।
- आधार के सभी रूप जैसे आधार पत्र, पीवीसी कार्ड, ई-आधार और एम-आधार समान रूप से मान्य हैं। 12 अंकों की आधार संख्या के स्थान पर आभासी (वर्चुअल) आधार पहचान (VID) का भी उपयोग किया जा सकता है।
- 10 साल में कम से कम एक बार आधार अपडेट जरूर करें।
- आधार आपको विभिन्न सरकारी और गैर-सरकारी योजनाओं/सेवाओं का लाभ उठाने में मदद करता है।
- आधार में अपना मोबाइल नंबर और ई-मेल आईडी अपडेट रखें।
- आधार सेवाओं का लाभ उठाने के लिए स्मार्टफोन पर mAadhaar ऐप डाउनलोड करें।
- आधार/बायोमेट्रिक्स को लॉक/अनलॉक करने की विशेषता का उपयोग सुरक्षा सुनिश्चित करने के लिए करें।
- आधार (पत्र/ नंबर) चाहने वाली संस्थायों को उचित सहमति लेने के लिए बाध्य किया गया है।
- Aadhaar is a proof of identity, not of citizenship.
- Aadhaar is unique and secure.
- Verify identity using secure QR code/offline XML/online Authentication.
- All forms of Aadhaar like Aadhaar letter, PVC Cards, eAadhaar and mAadhaar are equally valid. Virtual Aadhaar Identity (VID) can also be used in place of 12 digit Aadhaar number.
- Update Aadhaar at least once in 10 years.
- Aadhaar helps you avail various Government and Non-Government benefits/services.
- Keep your mobile number and email id updated in Aadhaar.
- Download mAadhaar app on smart phones to avail Aadhaar Services.
- Use the feature of lock/unlock Aadhaar/biometrics to ensure security.
- Entities seeking Aadhaar are obligated to seek due consent.



भारतीय विशिष्ट पहचान प्राधिकरण  
Unique Identification Authority of India



Address:  
S/O: Dilip Shaw, Beniapukur, GUSKARA,  
Guskara (m), Barddhaman,  
West Bengal - 713128



4941 1152 4908

VID : 9135 1818 8119 1395

1047

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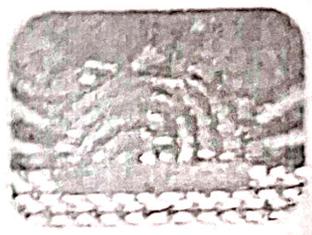
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भारत सरकार  
Government of India



ADITYA SHAW  
DOB: 19/12/2001  
Male



5131 7150 5981

मेरा आधार, मेरी पहचान

ISSUE DATE: 08/10/2013



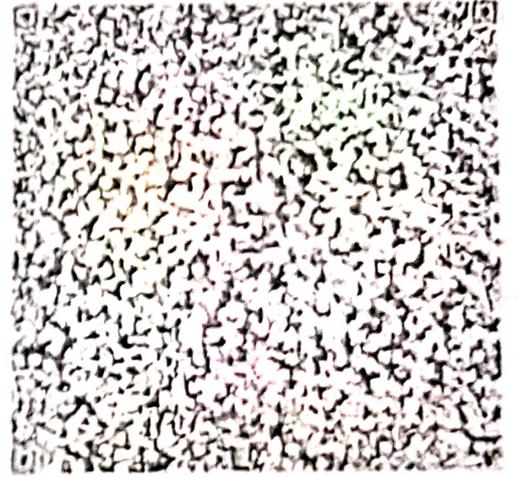
भारतीय विशिष्ट पहचान प्राधिकरण

Unique Identification Authority of India



PIN DMS 27/07/2022

Address: C/O: Dillip Shaw, Guskara,  
Ausgram - I, Purba Bardhaman, West  
Bengal, 713128



5131 7150 5981

 1947

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BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL, EASTERN ZONE  
BENCH, KOLKATA.

INTERIM APPLICATION NO. /2024  
(ORIGINAL APPLICATION CASE NO. 107  
OF 2023/EZ)

In the matter of :-

Soumen Chakraborty  
.....Original Applicant

- Versus -

The Principal Secretary,  
Environment Department,  
Government of West Bengal and  
Others

.... Respondents

Buddhadeb Ankure

.....Intervener Added Respondent

1. Debanshu Shaw,
2. Aditya Shaw.

.....Applicants

APPLICATION OF THE PRIVATE  
RESPONDENT NO.14.

Advocate-on-Record:

**MD. RAHIM WARIS,**

Advocate

**C/O. MD. KARIM WARSI,**

Advocate

Bar Association Room No.3

High Court, Calcutta

Mob: 9903060269.

Email: [ms786karimwarsi@gmail.com](mailto:ms786karimwarsi@gmail.com)



# Vokalatnama

KM AGROTECH PVT. LTD.

Debanshu Shaw

DIRECTOR

KM AGROTECH PVT. LTD.

Aditya Shaw

DIRECTOR

BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH,  
NEW TOWN, KOLKATA.

INTERIM APPLICATION NO. \_\_\_\_\_ OF 2025  
(ARISING OUT OF ORIGINAL APPLICATION NO. 107 OF 2023/EZ)

In the matter of:

SOUMEN CHAKRABORTY

....Original Applicant

- Versus -

THE PRINCIPAL SECRETARY, ENVIRONMENT DEPARTMENT, GOVT. OF WEST BENGAL & ORS. ...Respondents

**KNOW ALL MEN BY THESE PRESENT WE, Debanshu Shaw, and Aditya Shaw, both sons of Dilip Shaw, present Director and Managing Director of KM Agro Tech Private Limited, a Company incorporated/Registered under company Act (APPLICANTS HEREIN), do hereby constitute and appoint the under mentioned Advocate, Vakils, Jointly and each of them severally to be pleader of US and on OUR behalf to appear for US in the above cause and to take such steps and proceedings as may be necessary on OUR behalf and for that purpose to make, sign, verify and present all necessary petitions, complaints, written statements and other documents and to nominate and appoint or retain Counsels, Vakils, Advocates and other persons to lodge and deposit moneys and documents and other papers in court and the same again to withdraw and discharge for the same and for all moneys which may be payable to US in the premises. To enter into compromise with OUR approval and withdraw all moneys from the court : AND GENERALLY to act in the premises and proceeding arising there out whether by way of execution, review, appeal or otherwise or in any manner contested therewith as effectually and to all intents and purpose as WE could act and personally present and also for all and of the purpose aforesaid to appoint a substitute or substitutes and such substitution and as pleasure to revoke WE hereby ratifying and agreeing to confirm whatever may be lawfully done by virtue hereof: IN WITNESS WHEREOF this Vokalatnama has by OUR this the Tuesday, July 15, 2023 been executed.**

-: ADVOCATES :-

1. **MD. KARIM WARSI,**

Advocate

Enroll. No. WB/1114/2007.

Mob: 9903060269

Email: [ms786karimwarsi@gmail.com](mailto:ms786karimwarsi@gmail.com)

2. **MRS. ARPITA MONDAL,**

Advocate

Enroll. No. WB/1314/2007.

Mob: 9679898441.

Email: [arpita.nag84@gmail.com](mailto:arpita.nag84@gmail.com)

3. **MD. RAHIM WARIS,**

Advocate

Enroll. No. F-2167/1796/2019

Mob: 9748797335

Email: [9748rahim@gmail.com](mailto:9748rahim@gmail.com)

Bar Association, Room No.3  
High Court, Calcutta.

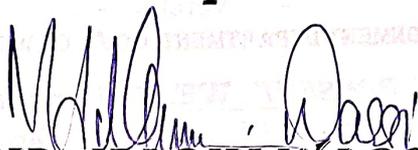
DIRECTOR

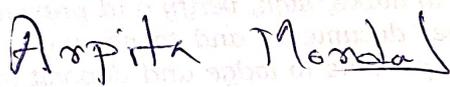
TECHNICAL DIRECTOR

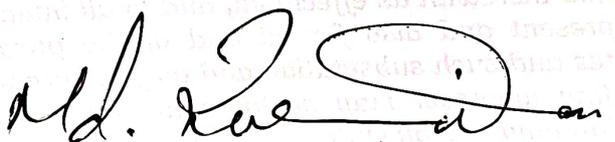
DIRECTOR

TECHNICAL DIRECTOR

**Received the Vokatatnama  
of the Executants .....  
Satisfied and  
We accepted it....**

  
**(MD. KARIM WARSI),**  
15/07/2028 Advocate

  
**(APRITA MONDAL),**  
15/07/2028 Advocate

  
**(MD. RAHIM WARIS),**  
15/07/2028 Advocate

Bar Association, Room No.3  
High Court, Calcutta.

22:34



# Interim Application Add label



md.karim Warsi 22:32



to Sudip, ASHOK, ... ^

From md.karim Warsi •

ms786karimwarsi@gmail.com

To

Sudip Kumar Dutta • adv.skdutta@gmail.com

ASHOK PRASAD • ashokadvhc@gmail.com

Samiul Haque • haque.samiul.sh@gmail.com

Dipanjan Ghosh • dpnjnghsh0@gmail.com

Supratim Bhattacharjee • bhattacharjeesupratim@gmail.com

Date 15 Jul 2025, 22:32

See security details



Reply



Reply all



Forward



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Sir,

Enclosed please find herewith an Interim Application which will be filed before the filing department of National Green Tribunal, Kolkata on 15.07.2025 alongwith all annexures, which speaks for itself.

The same will be listed and taken up for hearing on the next date fixed i.e., 18.07.2025.

This is for your information and for records.

Professionally Yours,

Md. Karim Warsi, Advocate

S.L No. 155

AGROTECH PVT. LTD. DIRECTOR  
*Debashish Ghose*

AGROTECH PVT. LTD. DIRECTOR  
*A. Ujjayee Sena*

Filed by  
*Md. Karim Warsi*  
Enrollment No. F14172018  
*15/7/25*

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA.

INTERIM APPLICATION NO. /2025  
(ORIGINAL APPLICATION CASE NO. 107 OF 2023/EZ)

In the matter of :-  
Soumen Chakraborty,  
Son of late Shyamapada Chakraborty,  
Village, Gopinath Bati, P.O. Ganna

K.M. AGR. ) 2025.pdf

